273 Agricultural Producers (Amdt.) Bili SRAVANA 15, 1892 (SAKA) Delhi Shops and Ests. 274

अध्यक्ष महोदय: नहीं। वह तो इस के बारे में घर से ही फैसला कर के आये थे।

I am sorry this has happened. I came here determined not to displease anybody, because it happens to be my birthday. But, in spite of my determination, it has happened.

भी रणघीर सिंह (रोहतक) : मुबारक हो मैं आपको बघाई देता हूं।

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH): Sir, we extend our most hearty felicitations.

MR. SPEAKER: Thank you. This morning when I got up I said I should have a very peaceful time and I will never displease any body. But, in spite of it this has happened. I am so sorry for it. I did not want to displease them at all. But, then it is a question of procedure. Now I am glad to see that my friend is coming back.

SHRI RANDHIR SINGH: We wish you many returns of the day.

MR. SPEAKER: You should help me in celebrating it.

12.53 hrs.

AGRICULTURAL PRODUCE CESS
(AMENDMENT) BILL*

THE MINISTER OF FOOD AND AGRICULTURE (SHRI F. A. AHMED): Sir, I beg to move for leave to introduce a Bill further to amend the Agricultural Produce Cess Act, 1940.

MR. SPEAKER: The question is:

"That leave be granted to introduce

a Bill further to amend the Agricultural Produce Cess Act, 1940.

The motion was adopted.

SHRI F. A. AHMED: I introduce+ the Bill.

12.54 hrs.

DELHI SHOPS AND ESTABLISH-MENTS (AMENDMENT) BILL Contd.

MR. SPEAKER: The House will now take up further consideration of Delhi Shops and Establishments (Amendment) Bill. Shri Mohmmad Ismail was on his legs.

DR. RAM SUBHAG SINGH (Buxar): He has walked out. He is a member of the allied power.

MR. SPEAKER: Now the hon. Minister-

बस, रोजगार तथा पुनर्वास मंत्रालय में राज्य मंत्री (श्री मागवत का झाजाव): अध्यक्ष महोदय, कल जिन माननीय सदस्यों ने इस बादांववाद में भाग लिया उन्होंने उस में कोई ऐसी विशेष बात नहीं कही जिस का में जाबव दूं। बल्कि श्री त्यायों ने जिन प्रश्नों को श्री इमाम ने उठाया उन का बड़ा सुन्दर उत्तर दिया कि कामबन्दी दिन का मामला सरकार इस लिए अपने हाथ में ले रही है ताकि वह सारी शाप्स के लिए यूनिफामंली हो। इस लिए इस विधेयक में ऐसी कोई बात नहीं है जो बिवादास्पद हो।

मैं समक्षता हूं कि सदन इस विषेयक को विनाबिधक बाद विवाद किये पास कर देगा।

भी मुहम्मद इस्माइल (बेरकपुर) : अध्यक्ष महोदय, मैं कल बोल रहा था।

^{*}Published in the Gazette of India Extraordinary Part II, Section 2, dated 6.8.70. +Introduced with the roommendation of the President.